

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 191
TO BE ANSWERED ON 02.02.2017

BASIC AMENITIES IN RURAL AREAS

191. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the project proposals for providing basic amenities like sanitation, supply of drinking water etc. in backward and tribal areas of the country are pending with the Union Government for approval;
- (b) if so, the details thereof and the time since such project proposals are pending with the Union Government, Project-wise; and
- (c) the funds allocated to start such projects specially in backward and tribal areas of the country including Maharashtra, during the last three years as on date alongwith the name of projects and areas for which the said funds are allocated State/ UT-wise?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (c): Under National Rural Drinking Water Programme (NRDWP), the execution of rural drinking water supply is done by the States. The States have been vested with the power to plan, approve and implement drinking water supply projects. The project proposals to be taken up are approved by the State Level Scheme Sanctioning Committee (SLSSC). The States do not send their schemes to the Ministry for approval.

The Swachh Bharat Mission (Gramin) has been launched on 2nd October, 2014, which aims at attaining Swachh Bharat by 2nd October 2019. Currently SBM (G) is under implementation in **147** tribal-dominated districts. No Project is pending. The Ministry does not maintain the detail separately for backward areas.
